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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.REV.P. 352/2019 & CRL.M.A. 5360/2020, CRL.M.A.  
1016/2022

ASHVINI MALIK

..... Petitioner

Through: Mr. Adit S. Pujari, Mr. Zeeshan  
Thomas and Ms. Mantika Vohra,  
Advocates

versus

GEETA GANDHI

..... Respondent

Through: Mr. Aashneet Singh, APP for State

**CORAM:**

**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**

**ORDER**

**18.12.2023**

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1. Owing to Special Bench matter fixed at 02:30 pm, this matter could not be taken up.
2. List on 01.04.2024.

**TUSHAR RAO GEDELA, J**

**DECEMBER 18, 2023**

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